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C.A.No. 6552 OF 1999

ITEM No.1

Court No. 3

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.3 in Civil Appeal No.6552/1999

AMMASI KOUNDER

Appellant (s)

VERSUS

GOVINDAMMAL & ORS

Respondent (s)

(For recording compormise)
(With Office Report)

Date : 18/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)

Mr. K.K. Mani, Adv.
Ms. Manika Tripathy, Adv.

For Respondent (s)

Mr. K. Ram Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J
.SP2

List the I.A. along with the appeal.

.SP1
(N. Annapurna) (Kanwal Singh)
Court Master Court Master